

12.00 Noon

[The Deputy Chairman in the Chair]

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 6th May, 1992 to Unstarred question 889 regarding trials for new drug treatment for leprosy

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARATHA): I lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 6th May, 1992 to Unstarred Question 889 regarding trials for new drug treatment for leprosy. [Placed in Library. *See* No. LT—2073/93].

PAPERS LAID ON THE TABLE

Report and Accounts (1990-91) of the Tea Board Calcutta and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : Madam, on behalf of Shri P. Chidambaram I lay on the Table a copy each (in English and Hindi) of the following papers :—

- (i) Thirty-seventh Annual Report of the Tea Board, Calcutta, for the year 1990-91.
- (ii) Annual Accounts of the Tea Board, Calcutta, for the year 1990-91 and the Audit Report thereon.
- (iii) Review by Government on the working of the above Board.
- (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above [Placed in Library: *See* No. LT—1959/921.

Notification of the International Airports Authority of India

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK) : I lay on the Table, under sub-section (4) of section 37 of the International Airports Authority Act, 1971 a copy (in English and Hindi) of the International Airports Authority of India Notification No. 1(7)/74-BM, dated the 21st February, 1992, publishing the International Airports Authority of India (Lost Property) Amendment Regulations, 1992, together with an Explanatory Memorandum thereon. [Placed in Library. *See* No. LT—2006/92J

I. Reports (year ended the 31st March 1991) of the Comptroller and Auditor General of India.

II. Appropriation Accounts (1990-91) of Railways.

III. Block Accounts, Balance sheets and Profit and Loss Accounts (1990-91) of Railways.

IV. Notifications of the Ministry of Finance (Department of Revenue) and related papers.

V. Notification of the Ministry of Finance (Department of Economic Affairs).

VI. Notification of the UCO Bank, Calcutta.

VII. Notifications of the Syndicate Bank, Manipal.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : Madam, I lay on the Table—

1. A copy each (in English and Hindi) of the following papers, under clause (1) of article 151 of the Constitution:—

(A)(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 [No. 6 of 1992—Union Government (Civil)] [Placed in Library. *See* No. LT—2059/92 for (i) (A)].